HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 11th March, 2015.

Outstanding Electricity Bills

- **69. SH. RAVINDER SINGH BALIALA, M.L.A.**: Will the Chief Minister be pleased to state: -
- a) the name of the Government departments in state against whom the electricity bills are lying outstanding togetherwith the amount there of seperatley alongwith the reasons thereof; and whether there is any proposal under consideration of the Government to recover the amount of abovesaid outstanding electricity bills; if so, the time by which the said amount of outstanding electricity bills is likely to be recovered?

Chandigarh: The 7th March, 2015 SUMIT KUMAR, Principal Secretary, Haryana Vidhan Sabha